

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No. 144 OF 2017

In the matter of:

3A Capital Services Ltd

Appellant

Versus

SRPM Ltd & Ors

Respondent

**Present: Mr. Rajiv K Pandey with Mr. Vivek Singh, Advocates
for the appellant.**

ORDER

04.05.2017- After some arguments, learned counsel for the appellant sought permission to withdraw the appeal to enable the appellant to move before the ICICI Bank for revalidation of transfer of share certificate. In view of such prayer made the appellant is allowed to withdraw the appeal. The appeal stands disposed of with the aforesaid directions.

**(Justice S. J. Mukhopadhaya)
Chairperson**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm